

# HIGH COURT OF UTTARAKHAND AT NAINITAL

## OFFICE MEMORANDUM

**SUB: UPLOADING OF DEFECTS REPORTED IN FRESH FILING.**

**NO. 44/UHC/INSTITUTION SECTION/2021, DATED 29.06.2021**

This is to inform all the concerned that in view of the difficulties being faced by the Advocates in getting details of the defects reported by the Registry in fresh filing, for the convenient information of the aforesaid details, Hon'ble the Chief Justice is pleased to issue following directions: -

- (1) Registry will upload details of all defects reported in fresh filing in the official website of the Hon'ble Court.
- (2) Registry will upload the defects in the manner that the Case Registration Number be mentioned as heading in every case so that the defects reported in the respective matters may be conveniently noted.
- (3) Registry will upload the defects in 'Cause List' caption in the official site of the Hon'ble Court. For this purpose, the caption may be renamed as 'Cause List and Defect List' caption.
- (4) These orders shall have immediate effect. However, if due to any technical requirement, the Defect List can not be uploaded in the aforesaid caption with immediate effect, as a temporary measure, the List may be uploaded in any other easily visible place in the official site.

**By Orders of Hon'ble the Chief Justice**

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Registrar (Judicial)

**No. 3020/UHC/INSTITUTION SECTION/2021, DATED 29.06.2021**

Copy to followings for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing a copy before His Lordship.
2. All the P.S. to the Hon'ble Judges for placing a copy before Their Lordships.
3. P.S. to the Advocate General, Uttarakhand.
4. P.S. to the Registrar General of the Hon'ble Court.
5. Chief Standing Counsel/Government Advocate, Uttarakhand.
6. Assistant Solicitor General for Government of India at Nainital.
7. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
9. All the Registrars/JRs/DRs/ARs of the Hon'ble Court.
10. All the Sections of the Hon'ble Court.
11. Head Bench Secretary and all the Bench Secretaries of the Hon'ble Court.
12. Computer Section with request to upload this Office Memorandum in the official website of the High Court.
13. Guard file/Notice Board.

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Deputy Registrar